

Central Administrative Tribunal
Calcutta Bench

OA No.713 of 1997

Dt: 6-4-1998

Present : Hon'ble Mr. D. Purkayastha, Member(Judicial)

Umesh Prasad

..... Applicant

Vs.

N.F. Railway

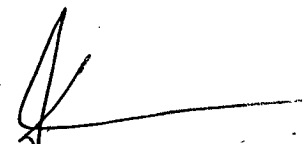
..... Respondents

For the Applicant : Mr. D. Geon, Id. Advocate

For the Respondents :

ORDER

None appears on behalf of the applicant. So, the application is dismissed for default.


(D. Purkayastha)
Member(J)